

Securities Appellate Tribunal  
THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mem  
CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER  
CIVIL CAUSE LIST OF DATE :08/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>MENTION- COURTCODE-MENTION0706-AT11A.M.</u></b>				
<b><u>207-DISPOSAL-CODE-KFLNOCONNECTION-AT-11.05 A.M.</u></b>				
1	SEBI Appeal	431/2020	Dukes Products India Ltd. Vs. SEBI	Mr.Vikas Bengani, Advocate
	SEBI Appeal	330/2020	Mahendra Dhanjibhai Amin Vs. SEBI	Mr. Meit Shah, Advocate- I/b Prakash Shah,Advocate Mr. Kevic Setalvad, Sr. Adv i/b. Vidhii Partners
	SEBI Appeal	359/2020	Laxmi Kanta Tolasariya Vs. SEBI	Mr. Vikas Bengani, Advocate Mr. Kevic Setalvad, Senior Advocate
	SEBI Appeal	362/2020	Srikant Karwa HUF and Anr. Vs. SEBI	Mr. Vikas Bengani Advocate
	SEBI Appeal	420/2020	Jitendra C. Janani HUF and Ors. Vs. SEBI	Mr. Jay Vakil, Advocate
	SEBI Appeal	428/2020	Gopi Krishna Manepally HUF Vs. SEBI	Mr. Vikas Bengani Advocate
	SEBI Appeal	429/2020	Murali Krishna Manepally HUF Vs. SEBI	Mr.Vikas Bengani Advocate
	SEBI Appeal	430/2020	Solex Commercial and Credit Pvt. Ltd. Vs. SEBI	Mr.Vikas Bengani, Advocate

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1	SEBI Appeal	432/2020	Dukes Consumer Care Ltd Vs. SEBI	Mr.Vikas Advocate	Bengani,
	SEBI Appeal	411/2020	Viren Shelters LLP Vs. SEBI	Mr.Vikas Advocate	Bengani
	SEBI Appeal	445/2020	Umang Projects LLP Vs. SEBI	Mr.Vikas Advocate	Bengani,
Sub Matter :		Misc. Application/0000367/2021			
	SEBI Appeal	450/2020	Dr.Omprakash Agarwal Vs. SEBI	Mr.Vikas Advocate	Bengani,
	SEBI Appeal	464/2020	Rakesh kumar Prajapati Vs. SEBI	Mr.Hardik Vora	
	SEBI Appeal	535/2020	BHARTI BHARATKUMAR UPADHYAY Vs. SEBI	Adv. Sahebrao W. Buktare	
Sub Matter :		Misc. Application/0000557/2020			
	Misc. Application	557/2020	BHARAT BHARATKUMAR UPADHYAY Vs. SEBI		
(Main Matter Number :SEBI Appeal/0000535/2020)					
	SEBI Appeal	444/2020	Ankit Agarwal Vs. SEBI	Mr.Vikas Advocate	Bengani,
	SEBI Appeal	447/2020	OmprakashAgarwal HUF Vs. SEBI	Mr. Vikas Advocate	Bengani,
	Misc. Application	233/2021	INVENTURE FINANCE PVT. LTD. Vs. SEBI		
(Main Matter Number :SEBI Appeal/0000198/2021)					

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	367/2021	UMANG PROJECTS LLP Vs. SEBI (Main Matter Number :SEBI Appeal/0000445/2020)	
	SEBI Appeal	198/2021	Inventure Finance P. Ltd. Vs. SEBI	Mr. Kunal Katariya, Advocate Ms. Nidhi Singh, Advocate
	Sub Matter :	Misc. Application/0000233/2021		
	SEBI Appeal	544/2021	PRAKASHKUMAR NARAYANBHAI PRAJAPATI Vs. SEBI	Hardik Vora A/1207, Ratnaakar Nine Square, Opp. K
	Sub Matter(Disposed) :	Misc. Application/0000097/2021		
	Sub Matter(Disposed) :	Misc. Application/0000952/2021		
	SEBI Appeal	142/2022	MADHU SHYAMSUKHA Vs. SEBI	Mr. Vikas Bengani, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000233/2022		
	SEBI Appeal	143/2022	KARNESH SHYAMSUKHA Vs. SEBI	Mr. Vikas Bengani, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000234/2022		
	SEBI Appeal	144/2022	PRACHI KAGZI Vs. SEBI	Mr. Vikas Bengani, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000235/2022		
	SEBI Appeal	145/2022	NITIN KAGZI Vs. SEBI	Mr. Vikas Bengani, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000236/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	146/2022	CHAMPALAL MOHANLAL JAIN Vs. SEBI	Mr. Vikas Bengani, Advocate
Sub Matter(Disposed) : Misc. Application/0000237/2022				
	SEBI Appeal	147/2022	RUCHIT HIRALAL JAIN Vs. SEBI	Mr. Vikas Bengani, Advocate
Sub Matter : Misc. Application/0000238/2022				
	Misc. Application	238/2022	RUCHIT HIRALAL JAIN-DELAY Vs. SEBI	Mr. Vikas Bengani, Advocate
(Main Matter Number :SEBI Appeal/0000147/2022)				

**19-ADM-DISPOSAL-VOKEPLEDGE-AT-11.06AM**

2	Misc. Application	135/2021	Kotak Mahindra Bank Ltd Vs. NSEIL AND OTHERS	Wadia Ghandy AND cO.
	SEBI Appeal	93/2021	Kotak Mahindra Bank Ltd Vs. NSEIL AND OTHERS	Wadia Ghandy AND cO. ELP- R-1,SHAH RAMAIYA-R-3
Sub Matter(Disposed) : SEBI Appeal/0000135/2021				

**30-ADMDISPOSAL-COURTCODE-FINEPAYMENT-AT11.07AM**

3	SEBI Appeal	690/2021	GM Breweries Limited Vs. NSEIL AND OTHERS	Mr. Loknath Mishra, Advocate MKAAND CO- NSEIL
Sub Matter : Misc. Application/0000145/2022				

**782-ADMISSION-COURTCODE-UNFREEZEDEMAT-11.08AM**

4	SEBI Appeal	187/2022	MR. KASHYAP K. MEHTA Vs. BSE AND ORS	Ragini Singh and Associates.
Sub Matter : Misc. Application/0000308/2022				

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	SEBI Appeal	188/2022	MRS. RUPAL K. MEHTA Vs. BSE AND ORS	Ragini Singh and Associates.
Sub Matter :		Misc. Application/0000309/2022		
	Misc. Application	308/2022	MR. KASHYAP K. MEHTA-DELAY Vs. BSE AND ORS	Ragini Singh and Associates.
(Main Matter Number :SEBI Appeal/0000187/2022)				
	Misc. Application	309/2022	MRS. RUPAL K. MEHTA-DELAY Vs. BSE AND ORS	Ragini Singh and Associate
(Main Matter Number :SEBI Appeal/0000188/2022)				

**650PARTHEARD-CODE-MISHKAPRICERISE-AT11.10A.M**

5	SEBI Appeal	72/2021	Sorabh Kumar Poddar VS SEBI Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
	SEBI Appeal	207/2021	Kiran Narayanprasaed Toshniwal Vs. SEBI	J. L. ADVISORS Mr. Nishit Dhruva, Advocate
	SEBI Appeal	208/2021	Neha Toshniwal Vs. SEBI	J L Legal Advisors Mr. Nishit Dhruva, Advocate
	SEBI Appeal	209/2021	Pawan Darak Vs. SEBI	J L Legal Advisors Mr. Nishit Dhruva, Advocate
	SEBI Appeal	210/2021	Sunita Toshniwal Vs. SEBI	J L Legal Advisors Mr. Nishit Dhruva, Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	211/2021	Sandeep Saraf Vs. SEBI	Mr. Saurabh Bhachawat, Advocate Mr. Nishit Dhruva, Advocate
	SEBI Appeal	212/2021	Ritu Saraf Vs. SEBI	J L Legal Advisors  Mr. Nishit Dhruva, Advocate
	SEBI Appeal	213/2021	Kanta Balkishan Vs. SEBI	Ms. Shradha Achliya, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter :		Misc. Application/0000539/2021		
	SEBI Appeal	108/2021	Ravi B. Wattamwar HUF Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter(Disposed) :		Misc. Application/0000156/2021		
	SEBI Appeal	109/2021	Megha Ravi Wattamwar Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter(Disposed) :		Misc. Application/0000157/2021		
	SEBI Appeal	159/2021	Sanjay Ambadas Joshi Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter(Disposed) :		Misc. Application/0000212/2021		
	SEBI Appeal	160/2021	Vinita Sanjay Joshi Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter(Disposed) :		Misc. Application/0000213/2021		

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	SEBI Appeal	199/2021	Anil Satyanarayan Roongta and Ors. Vs. SEBI	Mr. Kunal Katariya, Advocate  Mr. Nishit Dhruva, Advocate
Sub Matter(Disposed) : Misc. Application/0000246/2021				
	Misc. Application	539/2021	Kanta Balkishan Jaju- STAY APPLICATION Vs. SEBI	Ms. Neha Achliya, Advocate  MDP and Partners
(Main Matter Number :SEBI Appeal/0000213/2021)				
	SEBI Appeal	786/2021	MANSI MANOJ RANE Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) : Misc. Application/0001361/2021				
	SEBI Appeal	787/2021	OMPRAKASH SHARMA Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) : Misc. Application/0001362/2021				
Sub Matter(Disposed) : Misc. Application/0001363/2021				
	SEBI Appeal	788/2021	MANISH KUMAR BHATI Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) : Misc. Application/0001364/2021				
	SEBI Appeal	789/2021	TEJAS GALA Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) : Misc. Application/0001369/2021				
	SEBI Appeal	790/2021	TEJAL MEHTA Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) : Misc. Application/0001370/2021				
	SEBI Appeal	791/2021	PRIYANKA MHAPSEKAR Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) : Misc. Application/0001377/2021				
Sub Matter(Disposed) : Misc. Application/0001378/2021				

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	SEBI Appeal	792/2021	KIRIT RAMNIKLAL MEHTA Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) :		Misc. Application/0001379/2021		
	SEBI Appeal	793/2021	VIKRAM SHAH Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) :		Misc. Application/0001380/2021		
	SEBI Appeal	794/2021	USHA RAKESHKUMAR DIXIT Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) :		Misc. Application/0001384/2021		
	SEBI Appeal	795/2021	TUSHAR ASHOK THAKUR Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) :		Misc. Application/0001396/2021		
	SEBI Appeal	796/2021	ASHISH ISHWARLAL SHAH Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) :		Misc. Application/0001397/2021		
	SEBI Appeal	797/2021	KETAN JUMAKHLAL MEHTA Vs. SEBI	Yashvi Panchal Advocate
Sub Matter(Disposed) :		Misc. Application/0001398/2021		